

GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING

**LOK SABHA**

**UNSTARRED QUESTION NO.2336**

**TO BE ANSWERED ON 16th MARCH, 2017**

**WATERWAYS PROJECTS**

2336. ADV. M. UDHAYAKUMAR:

Will the Minister of SHIPPING be pleased to state:

**पोतपरिवहनमंत्री**

- (a) whether it is a fact that the Government has awarded contracts worth Rs. 2,000 crore for waterways projects and if so, the details thereof, waterways-wise;
- (b) whether the work on entire stretch under National Waterway-1 has been approved and started and if so, the details thereof;
- (c) whether it is a fact that the Government proposes to issue infrastructure bonds worth Rs. 1,000 crore to fund the waterways projects which are being aided by the World Bank; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF SHIPPING  
(SHRI PON. RADHAKRISHNAN)

- (a): Projects worth Rs.1871.56 crore for development of National Waterways have been implemented till March 2016 from the inception of IWAI in October, 1986. National Waterway-1 (NW-1), NW-2 & NW-3 have been developed for shipping and navigation during this period.
- (b): The Jal Marg Vikas Project (JMVP) on NW-1 is being implemented with the financial and technical support of the World Bank. The Project entails development of fairway with 3 meters depth between Varanasi and Haldia (Phase-I) covering a distance of 1380 km at an estimated cost of Rs. 5369 crore with target for completion in six years. The following sub-projects of this Project have commenced:
  - (i) Construction of Phase – I (A) of the multimodal terminal at Varanasi at a cost of Rs. 169.70 crore.
  - (ii) Construction of Phase – I of the multimodal terminal at Sahibganj at a cost of Rs. 280.90 crore.
- (iii) Construction of new navigation lock at Farakka at a cost of Rs. 359.19 crore.
- (c)&(d): IWAI has raised Rs. 340 crore through issue of Government of India fully serviced bonds during 2016-17 for implementation of infrastructure projects on inland waterways including JMVP.

\*\*\*\*\*

